

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 15.09.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1127 of 2022	Vikas Gupta & Anr. Vs. Mahamay Building Solution Pvt. Ltd. Through its Interim Resolution Professional & Anr.	Mohit K. Bansal	
2.	Comp. App. (AT) (Ins) No. 1132 of 2022	Enkay Brand Distribution Pvt. Ltd. Vs. Nike India Pvt. Ltd.	Hemant Saini	
3.	Comp. App. (AT) (Ins) No. 1133 of 2022	SAA Vishnu Bakers Pvt. Ltd. Vs. Sadhan Kumar Nag & Anr	Sadapurna Mukherjee	Dhruv Surana

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**By order of Hon'ble Chairperson
-sd/-
Registrar**